

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.107
CP(IB) 589 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vaibhav Enterprise
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monal Davawala, Adv.
For the Respondent : Mr. Devashish Trivedi, Adv.

ORDER

It is submitted by the Ld. Counsel for the Operation Creditor that the arguing Counsel Mr. Saurabh Soparkar is not available today and it is requested to list the case on any date in the month of June. The Request is considered.

List the matter for further consideration on 28.06.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)